

regarding reservation of posts for Scheduled Castes/Tribes in regard to posts filled up by direct recruitment. The banks, however, have not been able to adopt Government instructions regarding the reservations in promotion posts because of agreements/understanding with the unions of employees and paucity of persons with the minimum qualifying service.

(b) The total number of persons belonging to Scheduled Castes and Scheduled Tribes in the employment of the nationalised banks has gone up after nationalisation as shown below:

	As on nation- alisa- tion	As on 31-12- 1971	Increase
1	2	3	4
Officer	14	27	13
Clerks	144	504	360
Subordinate Staff	1513	2361	848

(c) A statement showing the percentages of the Scheduled Castes and Scheduled Tribes employees in the various categories in the nationalised banks as on 31-12-1971 is laid on the table of the House. [*Placed in Library Set No. LT-3359/72*].

Establishment of an International Civil Aerodrome at Cochin

1960. SHRI A.K. GOPALAN : Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) whether Government of Kerala have approached the Government of India for the establishment of an international civil aerodrome at Cochin;

(b) if so, whether the Government of India have examined the request and taken a decision thereon;

(c) whether Government had deputed any team to inspect the sites available near

Cochin for this purpose and if so, whether the team has submitted its report; and

(d) whether the Government propose to consider establishing an international aerodrome at Cochin in the Fifth Plan period ?

THE MINISTER OF TOURISM AND CIVIL AVIATION (DR. KARAN SINGH) : (a) and (b). Yes, Sir. It is not proposed to make Cochin into an international airport.

(c) A detailed survey is being undertaken to assess the suitability of a site near Eddakkattuvayal for the possible development of an aerodrome.

(d) No such proposal is under consideration.

Reported missing of some Engineers of O.N.G.C.

1961. SHRI R.R. SINGH DEO : Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether some Engineers of Oil and Natural Gas Commission got into difficulties when the Launch carrying them near Bhavnagar was reported missing; and

(b) whether these engineers were saved and if so, how ?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM AND CHEMICALS (SHRI H.R. GOKHALE) : (a) and (b). The Commission's motor launch "SAGAR KANYA", carrying 21 ONGC employees, left Bhavnagar Port at 0730 hours on 20-5-72 for Aliabet-West Offshore drilling platform. The launch was sighted by the staff on the drilling platform initially as coming closer to the platform but suddenly the vessel started drifting away towards East. After a while, the vessel was out of sight.

The Project office of ONGC at Bhavnagar was immediately contacted by the workers at the platform. The Project authorities got in touch with the Bhavnagar Port, the Air Force and the Naval authorities, directly as well as through Ministry of Petroleum and Chemicals, and aerial searches for the launch were started.

During the early hours of 21-5-72 the launch was spotted from the Air, it having taken shelter in the mouth of Kim River. Each of the twentyone people on board was found safe. A Carpenter and a Welder, who were sick, were picked up by a helicopter, and food and drinking water for the rest was airdropped on the launch.

"SAGAR KANYA" was able to move out on its own power on the morning of 22-5-72 and was escorted to Bhavnagar Port. The vessel reached the port safely with its remaining passengers at 1215 hours on 22-5-72. Subsequent enquiries revealed that the launch had drifted because of sudden and unexpected bad weather.

Fire Mishaps in Replacement L.P.G. Cylinders

1962. SHRI M. RAM GOPAL REDDY: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) whether some serious fire mishaps took place in certain parts of the country while replacing the LPG cylinders by the suppliers;

(b) whether the causes for the mishaps have been ascertained and analysed; and

(c) the steps Government propose to take to prevent such mishaps?

THE MINISTER OF LAW AND JUSTICE AND PETROLEUM & CHEMICALS (SHRI H. R. GOKHALE): (a) to (c). The required information is being collected and will be placed on the Table of the House.

सहकारी समितियों के माध्यम से किसानों को ऋण दिया जाना

1963. श्री जनसाह प्रधान: क्या बिस्व मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या रिजर्व बैंक ऑफ इंडिया ने कुछ ऐसे प्रादेश जारी किये हैं जिनके अन्तर्गत कृषकों की सीधे ऋण के माध्यम से ऋण देने की बजाय सहकारी समितियों के माध्यम से ऋण दिया जायेगा ह: और

(ख) यदि हां, तो छोटे तथा माध्यम स्तर के कृषकों पर इसका क्या प्रभाव पड़ेगा?

बिस्व मन्त्रालय में उप मन्त्री (श्रीमती सुशीला रोहतगी): (क) जी नहीं।

कुछ राज्यों में वाणिज्यिक बैंकों द्वारा प्रायोगिक माघार पर, उन नूने हुये क्षेत्रों की प्राथमिक सहकारी ऋण संस्थाओं को कृषि-ऋण दिये जा रहे हैं जहां केन्द्रीय सहकारी बैंक मृतप्राय हैं या उनका काम खराब है। इन स्थानों पर, वे किसान जो प्राथमिक सहकारी संस्थाओं के सदस्य हैं, इन संस्थाओं के माध्यम से ऋण प्राप्त कर रहे हैं। वे व्यक्ति जो ऐसी संस्थाओं के सदस्य नहीं हैं सीधे वाणिज्यिक बैंकों से ऋण ले सकते हैं।

(ख) यह प्रश्न उपस्थित नहीं होता।

दरभंगा जिले (बिहार) में राजा बालि के किले में पर्यटक केन्द्र खोलने का प्रस्ताव

1964. श्री जनसाह प्रधान: क्या पर्यटक और नागर विभाग मन्त्री यह बताने की कृपा करेंगे कि:

(क) क्या केन्द्रीय पर्यटकों की सुविधा के लिये बिहार के दरभंगा जिले में राजपुरा ग्राम में राजा बालि के किले में पर्यटक केन्द्र खोलने का कोई प्रस्ताव सरकार के विचाराधीन है; और

(ख) यदि हां, तो तत्सम्बन्धी मुख्य बातें क्या हैं?